

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

UNSTARRED QUESTION NO:3419  
ANSWERED ON:30.08.2013  
TRANSPORTATION OF LPG OIL  
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**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

- (a) whether the Oil Marketing Companies (OMCs) have outsourced the transportation of LPG/Oil to the private transporters;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether any terms and conditions including responsibility for any kind of tragedy is enforced on the transporters; and
- (d) if so, the details thereof and if not, the reasons therefor ?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SMT PANABAACA LAKSHMI)

- (a) & (b) : Public Sector Oil Marketing Companies (OMCs) have outsourced the transportation of LPG/Oil to private transporters in line with their requirements and limited availability of the same with the OMCs.
- (c) & (d) : Transport Discipline Guidelines (TDG) is in place, in which the modalities of action to be taken against transporters is laid down in respect of various irregularities including accidents.